

Privatisation of Steel Industry

1436. SHRI J. P. GOYAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to allow privatisation of steel industry;

(b) if so, what are the details of the proposal in this regard;

(c) by when a decision in this regard is likely to be taken;

(d) the items reserved for production in such composite mills; and

(e) the technology likely to be adopted by the composite mills for the production of items reserved for these mills?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR):

(a) No, Sir.

(b) to (e) Do not arise.

Roads in the Villages of tribal sub-plans area in Madhya Pradesh

1457. SHRI SURESH PACHOURI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any programme for construction of roads to augment transportation facility in the villages of tribal-sub-plan area in Madhya Pradesh;

(b) if so, what are the details in this regard;

(c) the amount earmarked for the purpose for the year 1987-88; and

(d) the progress made so far in the construction of roads in tribal areas?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b) Yes, Roads in tribal areas on selective basis which are deemed necessary but could not be covered earlier in the State or Central Plans are to be taken up under a Centrally Sponsored Scheme with 100 per cent grant-in-aid to the States for development of roads in tribal areas. A statement showing the works sanctioned under this scheme in Madhya Pradesh is attached. (See below)

(c) (Rs. 73.80 lakhs)

(d) Progress on one of the roads i.e. Keonchi Achanakmar road as at the end of March, 87 was as follows:—

1. Earth work on widening of 5.90 kms. of road had been completed.

2. Metalling on 9.40 kms. of widening and 19.30 kms. of strengthening of road was completed.

3. Asphalt surfacing of 7.80 kms. was completed.

4. 42 CD works and 6 culverts work. Latest progress of other works is not available in the Ministry.

Statement

Schemes approved under Central Grant-in-Aid Programme for Development of Road in Tribal Areas in Madhya Pradesh

Sl.No.	Works sanctioned	Sanctioned cost
1	Development of Achanakmar—Keonchi Road in Tribal Areas	Rs. 1,92,26,700/-
2	Construction of Bridges (6 Nos.) and approaches on Madwas-Kushmi Road in Tribal Areas	Rs. 1,70,04,00/-
3	Construction of Madwas-Kushmi Runda Bhandura Road	Rs. 46,34,600/-
4	Construction of Dudhawa-Chotiwahi road and Dabana approach road	Rs. 13,90,700/-
5	Construction of Ghutkel-Borai-Kankera Road	Rs. 5,89,200/-